(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): (a) to (c) The Cabinet Committee on Infrastructure while considering the note dated 26.11.2010 and supplementary note dated 10.12.2010 from the Ministry of Coal regarding "Need for making available more coal bearing areas for enhancing coal production" in its meeting held on 13.01.2011, directed that all pertinent issues may, in the first instance, be considered by a Group of Ministers (GoM), and thereafter, the matter be brought before the Committee. The Cabinet Secretariat vide their Memorandum dated 3rd February, 2011 constituted a GoM under the Chairmanship of Shri Pranab Mukherjee, Minister of Finance. Matter is still under consideration of the GoM.

Profits earned by mining lessees

2867. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of MINES be pleased to state:

- (a) whether Government is aware that by fixing royalty at 10 per cent ad *valorem* the mining lessees earn super profit and if so, the amount thereof during the last two years; and
- (b) whether any State Government has proposed a super profit tax and, if so, Government's response thereto?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): (a) As per Section 9 of the Mines and Minerals (Development and Regulation) Act, 1957, royalty is levied on any mineral removed or consumed by a miner or his agent, manager, employee, contractor or sublessee from leased area as per rate specified in Second Schedule to the Mines and Minerals (Development and Regulation) Act, 1957, for that mineral. As the royalty is calculated on *ad-valorem* system and not based on the super profits/profits earned, the details regarding profits are not centrally maintained.

(b) A request has been received from State Government of Odisha for imposition of superprofit tax. The Ministry has set up a Study Group on revision of rates of royalty and dead rent for major minerals (other than coal, lignite and sand for stowing) on 13.9.2011, where issues on royalty are referred.

Rehabilitation of mining affected persons

2868. SHRI M.V. MYSURA REDDY: Will the Minister of MINES be pleased to state: